सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – III on 23.11.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1930 of 2026	KL Rathi Steels Ltd. Vs. Anshul Gupta Liquidator of RGTL Industries Ltd. & Ors.	**23.11.2026**	**19.01.2027**
2.	Comp. App. (AT) (Ins) No. 1300 of 2026 & I.A. No. 4981 of 2026	Vishal Ganpat Shinde Suspended Director of Gokul Sugar Industries Ltd. Vs. Mohandas Chhataram Through Its Partner Pankaj Somaiya & Ors.	**23.11.2026**	**27.01.2027**
3.	Comp. App. (AT) (Ins) No. 1548 of 2026 & I.A. No. 5938 of 2026	State Tax Officer-5 Vs. Mohit Goyal Resolution Professional of Futuristic Metal Trading Pvt. Ltd. & Ors.	**23.11.2026**	**18.01.2027**

4.	Comp. App. (AT) (Ins) No. 1581 of 2026	Kavinder Kumar Vs. MBKS Agro Foods Pvt. Ltd.	**23.11.2026**	**25.01.2027**
5.	Comp. App. (AT) (Ins) No. 1639 of 2026	Saviour Builders Pvt. Ltd. Vs. Ashish Singh Erstwhile Resolution Professional Bulland Realtors Pvt. Ltd. & Anr.	**23.11.2026**	**28.01.2027**
6.	Comp. App. (AT) (Ins) No. 2014 of 2026 & I.A. No. 7508, 7621 of 2026 **(With Defects)**	SMFG India Credit Company Ltd. Vs. Durga Das Agrawal Resolution Professional, MKMG Jewels Developers Pvt. Ltd.& Ors.	**23.11.2026**	**13.01.2027**
7.	Comp. App. (AT) (Ins) No. 2173 of 2026	Himanshu Jain (Ex Director of Corporate Debtor i.e. Satnam Global Infraprojects Limited) Vs. Tech Lads India Pvt. Ltd.	**23.11.2026**	**12.01.2027**
8.	Comp. App. (AT) (Ins) No. 2175 of 2026	Omesh Sethi, Suspended Director of Standard Pharmaceuticals Limited Vs. JM Financial Asset Reconstruction Company Limited & Anr.	**23.11.2026**	**11.01.2027**
9.	Competition App. (AT) No. 14 of 2026 & I.A. No. 8104 of 2026	Arms Peripherals Vs. Competition Commission of India	**23.11.2026**	**21.12.2026**

10.	Comp. App. (AT) (Ins) No. 1238 of 2019	Jayprakash Vyas. Vs. Prabhat Steel Traders Pvt. Ltd.& Anr.	**23.11.2026**	**13.01.2027**
11.	Comp. App. (AT) (Ins) No. 126 & 127 of 2025 & I.A. No. 474, 475, 548 of 2025 **(With Defects)**	BKG Corp Ltd. Vs. Sapan Mohan Garg, RP of Leading Hotels Ltd. & Ors.	**23.11.2026**	**13.01.2027**
12.	Comp. App. (AT) (Ins) No. 68 of 2026 & I.A. No. 237, 238 of 2026	Union Bank of India & Anr. Vs. Vikram Bajaj & Ors.	**23.11.2026**	**13.01.2027**
13.	Comp. App. (AT) (Ins) No. 1152 of 2026	Committee of Creditors of International Mega Food Park Ltd. Vs. Consortium of Ajay Yadav and Lata Yadav & Anr.	**23.11.2026**	**15.01.2027**
14.	Comp. App. (AT) (Ins) No. 1363 of 2026	Manish Motilal Jaju Vs. Insolvency and Bankruptcy Board of India (IBBI)	**23.11.2026**	**11.01.2027**
15.	Comp. App. (AT) (Ins) No. 1477 of 2026 & I.A. No. 5691 of 2026	JM Financial Asset Reconstruction Company Ltd.Acting in its capacity as trustee of EB Retail 2025 – Trust Vs. H.P. Trading Co. & Anr.	**23.11.2026**	**13.01.2027**

16.	Comp. App. (AT) (Ins) No. 1556 of 2026	Hinganghat Infrastructure Private Limited Vs. Jagdish Kumar & Ors.	**23.11.2026**	**18.01.2027**
17.	Comp. App. (AT) (Ins) No. 1570 of 2026	Arvind Singh Chauhan Suspended Director of Girivar Hotel and Resort Private Limited Vs. India SME Asset Reconstruction Company Limited & Anr.	**23.11.2026**	**18.01.2027**
18.	Comp. App. (AT) (Ins) No. 1710 of 2026 & I.A. No. 6495 of 2026	Sunil Sudhir Kothari Vs. Bank of Maharashtra & Anr. **With**	**23.11.2026**	**20.01.2027**
19.	Comp. App. (AT) (Ins) No. 1713 of 2026	Sunil Sudhir Kothari Vs. Bank of Maharashtra & Anr.	**23.11.2026**	**20.01.2027**
20.	Comp. App. (AT) (Ins) No. 1873 of 2026	Pallav Maheshbhai Kumbhani Vs. Kataria Plastics Pvt. Ltd. & Anr. **With**	**23.11.2026**	**25.01.2027**
21.	Comp. App. (AT) (Ins) No. 1878 of 2026 & I.A. No. 7116 of 2026	Chandrikaben Maheshbhai Kumbhani Vs. Kataria Plastics Pvt. Ltd. & Anr.	**23.11.2026**	**25.01.2027**

22.	Comp. App. (AT) (Ins) No. 1933 of 2026	Ashwini Mehra Liquidator of Punj Lloyd Ltd. Vs. ODS Metering Systems BV	**23.11.2026**	**28.01.2027**
23.	Comp. App. (AT) (Ins) No. 1994 of 2026 & I.A. No. 7541 of 2026	Keshab Chand Gupta & Ors. Vs. Rahul Jindal (Resolution Professional) & Ors.	**23.11.2026**	**12.01.2027**
24.	Comp. App. (AT) (Ins) No. 2011 of 2026	Suyog Satish Pachange Vs. Uday Kumar Bhaskar Bhatt and Ors.	**23.11.2026**	**18.01.2027**
25.	Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors.	**23.11.2026**	**13.01.2027**
26.	Comp. App. (AT) (Ins) No. 897 of 2024	Harshvardhan Kalyani Vs. UCO Bank & Anr.	**23.11.2026**	**18.01.2027**
27.	Comp. App. (AT) (Ins) No. 1408 of 2024	Suraksha Asset Reconstruction Ltd. Vs. Sumit Binani & Ors. **With**	**23.11.2026**	**11.01.2027**

28.	Contempt Case (AT) No. 20 of 2024 in Comp. App. (AT) (Ins) No. 1408 of 2024	Suraksha Asset Reconstruction Ltd. Vs. Sumit Binani & Ors.	**23.11.2026**	**11.01.2027**
29.	Comp. App. (AT) (Ins) No. 1360 of 2024 & I.A. No. 4909, 4910, 4911, 8577 of 2024 & 1990 of 2025	Ashlesh Kumar Gupta Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors. **With**	**23.11.2026**	**18.01.2027**
30.	Comp. App. (AT) (Ins) No. 462 of 2023 & I.A. No. 1515, 1516, 3077, 5582 of 2023	Ashlesh Kumar Gupta Vs. Amit Joshi & Ors.	**23.11.2026**	**18.01.2027**
31.	Comp. App. (AT) (Ins) No. 424 of 2026	Abha Gupta Vs. Vikram Vishal Minhas Bankruptcy Trustee & Ors. **With**	**23.11.2026**	**11.01.2027**
32.	Comp. App. (AT) (Ins) No. 425 of 2026	Hulas Rahul Gupta Vs. Vikram Vishal Minhas Bankruptcy Trustee & Ors.	**23.11.2026**	**11.01.2027**

33.	Comp. App. (AT) (Ins) No. 872 of 2022 & I.A. No. 4811 of 2022	Bikram Bhadur, Suspended Director, Though Power of Attorney Holder, Mr. Navin Pant Vs. DSV Air & Sea Private Ltd. & Anr. **With**	**23.11.2026**	**20.01.2027**
34.	Comp. App. (AT) (Ins) No. 1874 of 2024	Bikram Bhadur, Suspended Director Through Power of Attorney Holder, Mr. Navin Pant Vs. Devendra Umrao, Resolution Professional, Beoworld Pvt. Ltd. & Anr.	**23.11.2026**	**20.01.2027**
35.	Comp. App. (AT) (Ins) No. 1711 of 2023 & I.A. No. 6157 of 2023	Steel Scaff (India) Pvt. Ltd. Vs. Dilip Buildcon Ltd.	**23.11.2026**	**22.01.2027**
36.	Comp. App. (AT) (Ins) No. 842 of 2024	Meditrina Institute of Medical Sciences Pvt. Ltd. (Formerly known as VRG Healthcare Pvt. Ltd.) Vs. Polypet Flexible Packaging Pvt. Ltd.	**23.11.2026**	**14.01.2027**
37.	Comp. App. (AT) (Ins) No. 1579 of 2024 & I.A. No. 5730 of 2024	Rakesh Kumar Jain Vs. Agrofood Grains Pvt. Ltd. & Anr.	**23.11.2026**	**18.01.2027**

38.	Comp. App. (AT) (Ins) No. 1852 of 2025	Abhijit Guhathakurta, RP of Videocon Group Vs. Satyabrata Moitra & Ors.	**23.11.2026**	**19.01.2027**
39.	Comp. App. (AT) No. 212 of 2024 & I.A. No. 4747, 4748 of 2024 & 2050 of 2025 **With**	Shridhar & Associates Vs. National Financial Reporting Authority	**23.11.2026**	**15.01.2027**
40.	Comp. App. (AT) No. 231 of 2024 & I.A. No. 5150, 5151, 5152 of 2024	CA Ajay Vastani Vs. National Financial Reporting Authority	**23.11.2026**	**15.01.2027**

By order of Hon'ble Chairperson
-Sd/-
Registrar